

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: the 23.07.2026

No. 1000 A : The Hon'ble Court have been pleased to post Sri Ramakant, Principal Judge, (Family Court), Samastipur as Editor, Patna High Court, Patna with effect from the date he assumes charge of his office.

By order of the High Court,

Sd/- S.G. Mishra

Registrar General

Memo No. 67073-67093 /A. D. Apptt., Patna, the 23.07.2026

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, finance Department, Govt. of Bihar, Patna/ Registrar (Establishment), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna/Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna, / Director, Bihar Judicial Academy, Gaighat, Patna / Principal District and Sessions Judge, Samastipur/ Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / S.O. Statistical Section, Patna High Court, Patna/ S.O. A.D. Misc. Section, Patna High Court, Patna / S.O. Vigilance Cell, Patna High Court, Patna / S.O. Legal Cell, Patna High Court, Patna / S.O. Judicial Officers Service Record Room, Patna High Court, Patna / S.O. A.D.(General), Patna High Court, Patna/ S.O. A.D.(Establishment), Patna High Court, Patna / Senior Programmer, Patna High Court, Patna, for information and necessary action.

{Sri Ramakant is directed to make over charge of his present assignment in consultation with Sri Sanjay Agarwal, Editor, Patna High Court, Patna.}

{-} For Sri Ramakant only.

By order of the High Court,

Registrar General